

Name of the Corporate Debtor: M/s M/s Harig Crankshafts Limited ; Date of Commencement of CIRP: 31.03.2023; List of Creditors as on: 15.09.2023

Annexure-3

Summary of List of Secured Financial Creditors (other than financial creditors belonging to a class of creditors) w.r.t. Form C

Sr. No.	Name of Creditor	Nature of Claim	Details of Claim received		Details of Claim admitted		Whether related party?	% Voting Share in CoC	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. may be set off against the claim, if any	Amount of claim Inadmissible	
			Date of Receipt	Amount Claimed	Date of admission /update	Amount of claim admitted (Rs.)										
1	Asrec (India) Limited	Secured Creditor	13.04.2023	2,68,12,47,146	08.08.2023	2,68,12,47,146	No	100.00	-		Given Below					-
2	Harig India Private Limited	Secured Creditor	17.05.2023	11,31,49,401	06.07.2023	9,65,01,335	Yes	0			Given Below					-
2	Total (A)			2,79,43,96,547		2,77,77,48,481		100.00	0	0			0	0		-

Sr. No.	Details of Security
1	ASREC (INDIA) Limited as under :-
	1. First Charge on entire current assets of the company Including hypothecation of all stocks and book debts, present and future.
	2. First charge on entire fixed assets of the company including equitable mortgage of factory land & building and plant & machinery situated at C-49, Phase- 2. Noida (UP) and measuring 22343.10 sq. Mtrs in the name of the company. Loan sanction date: 31.10.1987.
2	Harig India Private Limited
	Loan is secured by way of mortgage and charge on all the corporate debtor's immovable properties both present and future and charged by way of hypothecation of all the corporate's movable including land and building, machinery spares, tools and accessories, motor vehicles present and future